



SUPREME COURT OF INDIA

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Case No.	Diary No.	Judgment Date	Judge Name	Parties	Actwise	Const. Bench	Free Text	
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Judgments between dates								
22-11-2019		To	22-11-2019					Submit
S.No. 1	Diary Number	19564 / 2007			Judgment			
	Case Number	C.A. No.-005889-005889 / 2009						
	Petitioner Name	RADHA BAI						
	Respondent Name	RAM NARAYAN			22-11-2019 (English)			
	Petitioner's Advocate	AKSHAT SHRIVASTAVA						
	Respondent's Advocate							
	Bench	HON'BLE MR. JUSTICE A.M. KHANWILKAR, HON'BLE MR. JUSTICE DINESH MAHESHWARI						
Judgment By	HON'BLE MR. JUSTICE A.M. KHANWILKAR							
S.No. 2	Diary Number	27725 / 2019			Judgment			
	Case Number	Crl.A. No.-001746-001746 / 2019						
	Petitioner Name	UNION OF INDIA						
	Respondent Name	ANKIT ASHOK JALAN			22-11-2019 (English)			
	Petitioner's Advocate	B. KRISHNA PRASAD						
	Respondent's Advocate							
	Bench	HON'BLE MR. JUSTICE ASHOK BHUSHAN, HON'BLE MR. JUSTICE M.R. SHAH						
Judgment By	HON'BLE MR. JUSTICE ASHOK BHUSHAN							
S.No. 3	Diary Number	28102 / 2007			Judgment			
	Case Number	C.A. No.-008349 / 2017						
	Petitioner Name	W.N. ALLAL SUNDARAM						
	Respondent Name	COMMISSIONER H.R.			22-11-2019 (English)			
	Petitioner's Advocate	M.P. Parthiban						
	Respondent's Advocate	B. BALAJI						
	Bench	HON'BLE DR. JUSTICE D.Y. CHANDRACHUD, HON'BLE MR. JUSTICE HRISHIKESH ROY						
Judgment By	HON'BLE DR. JUSTICE D.Y. CHANDRACHUD							
S.No. 4	Diary Number	30834 / 2019			Judgment			
	Case Number	C.A. No.-008945-008945 / 2019						
	Petitioner Name	GENPACT INDIA PRIVATE LIMITED						
	Respondent Name	DEPUTY COMMISSIONER OF INCOME TAX			22-11-2019 (English)			
	Petitioner's Advocate	E. C. AGRAWALA						
	Respondent's Advocate							
	Bench	HON'BLE MR. JUSTICE UDAY UMESH LALIT, HON'BLE MR. JUSTICE VINEET SARAN						
Judgment By	HON'BLE MR. JUSTICE UDAY UMESH LALIT							

Correspondence

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History

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SC Rules - 2013

Guidelines & Orders

Employee Corner
Forms
India Code
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